

(ग). यदि अनुदान में वृद्धि की गई है, तो कितनी वार्षिक वृद्धि की गई है ?

मानव संसाधन विकास मंत्रालय में शिक्षा और संस्कृति विभागों में राज्य मंत्री (श्रीमती कृष्णा साहू) : (क) जी, नहीं।

(ख) प्रश्न नहीं उठता।

(ग) वर्ष 1985-86 में दिये गये अनुदान की तुलना में, वर्ष 1986-87 में योजनागत अनुदान और योजनागत अनुदान क्रमशः 364.64 लाख रुपये और 8.66 लाख रुपये बढ़ाया गया।

Birla Institute of Technology, Mesra, Ranchi

183. SHRI B. SATYANARAYAN REDDY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state;

(a) whether after getting Deemed University status the Management of Birla Institute of Technology and Science, Pillani deleted the clause pertaining to the control of the Central Government in the affairs of the Institute;

(b) whether Birla Institute of Technology, Mesra, Ranchi, another Birla Institute has also been granted Deemed University status; and

(c) if so what steps Government propose to take to ensure adequate and proper control for the proper functioning of the Birla Institute of Technology, Mesra, Ranchi?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE. IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI): (a) No, Sir.

(b) Yes, Sir.

(c) The Institute is managed by a Board of Governors which includes nominees of the Central and State Governments, University Grants Commission, All India Council for Technical Education, Chancellor of

Bihar University etc. The Central Government have the right to cause an inquiry to be made in respect of any matter connected with the institute.

Playing- of (Limited Stop Buses between Pehlampur and Central Secretariat

184. SHRI BIR BHADRA PRATAP SINGH: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether it is a fact that some Members of Parliament have written [to Government for change in bus ! timings with respect to limited-stop buses operating between Pehlampur and Central Secretariat in view of change in timings of the Central Government offices; and

(b) if so, what steps have been taken to change the timings by the Delhi Transport Corporation?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH

PILOT): (a) Yes, Sir. A Member of Parliament has forwarded a representation of some residents regarding change of Ltd. Stop trip from 8.30 to 8.10 hours.

(b) During a recent loading survey of 8.30 A. M. -trip from Pehlampur to Central Secretariat, a majority of the commuters desired that there should be no change in its timing. Therefore, it was not considered feasible to disturb the existing schedule.

Shortage of Blood in the Blood Banks in the Country

185. SHRI F. M. KHAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that the blood banks in the hospitals in the country do not have the requisite blood for meeting the requirements of the patients; and

(b) if BO, what are the reasons therefor and what steps Government have taken to retrieve the situation?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE)-. (a) Yes.

(b) The shortage of blood in the blood banks is due to lack of voluntary blood donations and problems in proper storage facilities. The Government has taken up in hand a comprehensive scheme to improve all the facets of blood banking services during the Seventh Five Year Plan.

Rail accidents

186. SHRI F. M. KHAN: Will the Minister of RAILWAYS be pleased to state:

(a) the number of derailments/ accidents of railway trains in different parts of the country during the last two months;

(b) the number of passengers killed and injured as a result thereof;

(c) whether sabotage has also been one of the factors responsible for such accidents; and

(d) if so, the steps proposed to be taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) The details of the train accidents during February and March, 1987 are as under: —

Category of accident	Number
Collisions	7
Derailements	76
Accidents at level crossings	10
Fire in trains	

(b) 26 passengers including 13 railway employees, lost their lives and 141 including 42 railway employees were injured in these accidents.

(c) Yes, Sir.

(d) Some anti-sabotage measures taken are:

(i) Patrolling of track

(ii) Guarding of vulnerable bridges;

(iii) Re-scheduling of passenger trains during night;

(iv) Running of goods trains ahead, of important Express trains; and

(v) Providing anti-pilferage track fittings. Summer special railway trains

187. SHRI F. M. KHAN: Will the Minister of RAILWAYS be pleased, to state;

(a) the number of summer special trains proposed to be run by the railways on different routes; and

(b) the period during which these summer special (trains are to, operate?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADAVRAO SCINDIA): (a) and (b) Details of proposed summer specials are indicated in the statement placed below.. [See Appendix CXLII Annexure No. 9.]

Shortage of tetanus and anti-rabies vaccine in the country

188. SHRI F. M. KHAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that there is an-acute shortage of tetanus and anti-rabies vaccines in the country; and

(b) if so, what steps are being taken by the Government to ensure easy availability of these vaccines?

THE MINISTER- OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) No shortage of tetanus vaccines has been